

| 1  | 2            |
|--|--------------|
| 6. Orissa  | 1.60         |
| 7. West Bengal,<br>Assam, Tripura<br>and Meghalaya | 4.50         |
| 8. Andhra Pradesh                                  | 2.00         |
| 9. Tamil Nadu                                      | 2.25         |
| 10. Madhya Pradesh                                 | 5.78         |
| 11. Maharashtra                                    | 2.05         |
| 12. Bihar  | 3.50         |
| <b>TOTAL</b>                                       | <b>32.75</b> |

#### Poor supply of Medicines in Trans-Yamuna CGHS Dispensaries

4998. SHRI KAMAL NATH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that supply of medicines to CGHS Dispensaries in Trans-Yamuna area, particularly in Laxmi Nagar (No. 67 New Delhi) is very poor as compared to the demand;

(b) if so, the reasons for not supplying even the indented medicines prescribed by the Specialists as 'essential' to meet the demand of the patients; and

(c) the steps Government propose to take to remedy the situation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTILAL VORA): (a) to (c). The supply of medicines to all CGHS dispensaries including Laxmi Nagar dispensary is being made keeping in view the daily average attendance of CGHS beneficiaries. However, in case of non availability of any medicine prescribed by the specialist as essential, the same is indented from Super Bazar and supplied to the beneficiaries. In case of emergency by hand

authority is given to the beneficiary to procure the medicine from Super Bazar without any payment. In case of non-availability of medicine in the Super Bazar, the beneficiary is authorised to purchase it from open market and claim re-imbusement

#### Maintenance of bogies in Kerala

4999. PROF. K.V. THOMAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a complaint that the bogies used in Railway Divisions in Kerala are old and not in running condition; and

(b) If so, the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) One complaint has been received during the current year.

(b) Of the total number of about 1180 coaches plying in the Kerala region only 18 coaches are running beyond their codal life. It is however, ensured that only those coaches which fully comply with the safety and passenger amenity standard are retained in service.